

**Escape of Terrorists from Police
Custody/Jail in Delhi**

[*Translation*]

9445. SHRI ARJUN CHARAN SETHI:
SHRI BAPU HARI CHAURE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of terrorists who escaped from police custody jail in Delhi during 1989, 1990, 1991 and 1992 as far;

(b) whether any inquiry has been conducted in this regard; and

(c) if so, the details and the outcome thereto?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) No terrorist escaped during the year 1989, 1990, 1991 and 1992 upto (30.4.92) from police custody/jail in Delhi.

(b) and (c). Do not arise.

**Utilisation of Crude Oil Refining
Capacity**

9446. SHRI SUKDEO PASWAN:
SHRI NITISH KUMAR:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether crude oil refining capacity in the country is less as compared to its consumption;

(b) the percentage of crude oil refining capacity utilised in the country during the last three years; and

(c) the projects under construction to create additional refining capacity in these years?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Refining capacity is less than the consumption of petroleum products.

<i>(b) Year</i>	<i>Percentage utilisation of installed capacity</i>
1989-90	100.2
1990-91	99.8
1991-92	99.2

(c) During this period, the following refinery projects have been under implementation:-

<i>Project</i>	<i>(in MMTPA)</i>
<i>Refining capacity to be created</i>	
Digboi Modernisation	: 0.15
Madras Refinery Expansion	: 0.90